

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-97/2006

IN THE MATTER OF:

M/s. Nagesh Hosiery Exports (P) Ltd. & Ors.

.. PETITIONER

SECTION :

Under Section 397/398

Order delivered on 29.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -

ORDER

None appears for the petitioner as well as for the respondent. In the circumstances, it is seen from the previous order dated 10.8.2017 that an application has been filed in relation to the alleged contempt by Respondent Nos. 3 & 4.

In view of the absence of the applicant/petitioner, this application is dismissed on the ground of non-prosecution by the petitioner.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
29.8.2017